

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/40/KOB/2020 - WITH MEMO FILED BY INDEPENDENT AUDITOR.
SECTION	SEC. 241-242, 213 C/ACT
NAME OF PARTIES	PREETHA RADHAKRISHNAN V/S C K VIJAYAN & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SUNIL N.
RESPONDENTS ADVOCATE/ PROFESSIONAL	L RAJESH NARAYAN IYER, RENJITH RAJAPPAN, OD SIVADAS, ROC.

27 JUNE 2024

O R D E R

IA(C/ACT)/114/KOB/2023 in CP/40/KOB/2020

List this matter for further consideration on **13.08.2024**.

IA(C/ACT)/109/KOB/2023 in CP/40/KOB/2020

List this matter for further consideration on **13.08.2024**.

IA(C/ACT)/79/KOB/2023 in CP/40/KOB/2020

List this matter for further consideration on **13.08.2024**.

CP/40/KOB/2020 - WITH MEMO FILED BY INDEPENDENT AUDITOR.

In view of the orders passed today in IA(C/ACT)/107/KOB/2024, list this matter for further consideration on **13.08.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**